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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No. 319/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M

Name	of the Company	Arun Kumar jain-Vs-Flower Dealcom Pvt Ltd.			
Under Section \$		9 IBC			
SI. No.	The state of the s			Appearing on behalf of	Signature with date
9	MEHREEN B	USELRA SERAFI	(Aor)	Operational Creditor	mus
2)	RITES GO	EC (ADV)		Operational Creditor	FIRE C. O. 01

ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel for the operational creditor submits that talk of settlement is going on and prays for further time for filing report of settlement or for hearing. Prayer is allowed.

List it on 01/03/2018.

Sd

(Jinan K.R.) Member (J)